

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 29 of 2018 with CP 195 of 2017 With
IA 345 of 2018
IA 609 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2021**

Name of the Company: Sanjay Bhagwanji Attara
V/s
Komoline Aerospace Ltd & Ors

Section: 241-242, 246/IA for Directions

ORDER

Learned Counsel Mr. A. S. Vakil appeared. Learned Counsel Mr. Pavan Godiawala appeared for the R-2.

The pleadings in the matter are complete.

The matter stands adjourned for further consideration to 23.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 2nd day of January, 2021